



\$~21 to 24, 34 to 36 & 49 to 54

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 463/2017 & I.A. 7871/2017

LA RENON HEALTHCARE PVT. LTD. & ANR. .....Plaintiffs

Through:

versus

VIFOR (INTERNATIONAL) AG .....Defendant

Through: Ms. Vrindavan Pathak, Ms. Sandhya

Kukreti, Mr. Rajnish Kumar and Ms.

Soujanya, Advs. M: 9870446376

Email: <a href="mailto:sandhya@singhandsingh.com">sandhya@singhandsingh.com</a> Mr. Pravin Anand, Ms. Vaishali R. Mittal and Ms. Gitanjali Sharma,

Advs.

M: 9145544111

22

+ CS(COMM) 565/2017, I.A. 7850/2018, I.A. 5169/2024 & I.A. 5382/2024

VIFOR (INTERNATIONAL) LTD.

.....Plaintiff

Through: Mr. Pravin Anand, Ms. Vaishali R.

Mittal and Ms. Gitanjali Sharma,

Advs.

M: 9145544111

versus

MANASI MEHTA & ORS.

....Defendants

Through: Ms. Vrindavan Pathak, Ms. Sandhya

Kukreti, Mr. Rajnish Kumar and Ms.

Soujanya, Advs.





M: 9870446376

Email: sandhya@singhandsingh.com

23

+ CS(COMM) 448/2022 & I.A. 5170/2024

VIFOR INTERNATIONAL LTD. & ANR.

.....Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.

Mittal and Ms. Gitanjali Sharma,

Advs.

M: 9145544111

versus

CORONA REMEDIES PRIVATE LIMITED & ANR. ....Defendants

Through: Ms. Rajeshwari H. and Mr. Tahir

A.J., Advs.

24

+ CS(COMM) 434/2023 & I.A. 5171/2024

VIFOR INTERNATIONAL LTD. & ANR.

.....Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.

Mittal and Ms. Gitanjali Sharma,

Advs.

M: 9145544111

versus

BIOLOGICAL E LIMITED & ANR.

....Defendants

Through: Ms. Vrindavan Pathak, Ms. Sandhya

Kukreti, Mr. Rajnish Kumar and Ms.

Soujanya, Advs. M: 9870446376

Email: sandhya@singhandsingh.com

34

+ CS(COMM) 261/2021 & I.A. 7041/2021





VIFOR INTERNATIONAL LTD & ANR.

.....Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.

Mittal and Ms. Gitanjali Sharma,

Advs.

M: 9145544111

versus

MSN LABORATORIES PRIVATE LIMITED &

ANR. ....Defendants

Through: Mr. G. Nataraj and Mr. Yash Raj,

Advs.

M: 6205591514

35

+ CS(COMM) 265/2021, I.A. 7142/2021 & I.A. 10290/2021

VIFOR INTERNATIONAL LTD & ANR.

.....Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.

Mittal and Ms. Gitanjali Sharma,

Advs.

M: 9145544111

versus

DR REDDYS LABORATORIES LIMITED

....Defendant

Through: Mr. G. Nataraj and Mr. Yash Raj,

Advs.

M: 6205591514

36

+ CS(COMM) 450/2022

VIRCHOW BIOTECH PVT LTD & ANR.

.....Plaintiffs

Through: Ms. Rajeshwari H. and Mr. Tahir

A.J., Advs.

versus





.....Plaintiffs

VIFOR INTERNATIONAL LTD & ANR. ....Defendants

> Mr. Pravin Anand, Ms. Vaishali R. Through:

> > Mittal and Ms. Gitanjali Sharma,

Advs.

M: 9145544111

49

CS(COMM) 505/2022, I.A. 11678/2022, I.A. 12274/2022, I.A. +15296/2023, I.A. 4911/2024, I.A. 36123/2024 & I.A. 36419/2024 VIFOR (INTERNATIONAL) LTD. & ANR.

> Mr. Pravin Anand, Ms. Vaishali R. Through:

> > Mittal and Ms. Gitanjali Sharma,

Advs.

M: 9145544111

versus

ERIS LIFESCIENCES LIMITED & ORS. ....Defendants

> Through: Ms. Vrindavan Pathak, Ms. Sandhya

Kukreti, Mr. Rajnish Kumar and Ms.

Soujanya, Advs. M: 9870446376

Email: sandhya@singhandsingh.com Ms. Rajeshwari H. and Mr. Tahir

A.J., Advs. for D-3 and 4.

Mr. C.M. Lall, Sr. Adv. with Mr. Kunal Mimani, Mr. Shubhang

Tandon and Mr. Prashant Alai, Advs.

for D-3 & 4.

50

CS(COMM) 194/2023, I.A. 6408/2023, I.A. 15295/2023, I.A. +24263/2023 & I.A. 4910/2024

VIFOR (INTERNATIONAL) LTD. & ANR.

.....Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.

Mittal and Ms. Gitanjali Sharma,





Advs.

M: 9145544111

versus

MACLEODS PHARMACEUTICALS LTD.

....Defendant

Through: Mr. G. Nataraj and Mr. Yash Raj,

Advs.

M: 6205591514

51

+ CS(COMM) 198/2023, I.A. 6493/2023, I.A. 8654/2023, I.A.

15294/2023 & I.A. 4963/2024

VIFOR (INTERNATIONAL) LTD. & ANR.

.....Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.

Mittal and Ms. Gitanjali Sharma,

Advs.

M: 9145544111

versus

BIOKINDLE LIFESCIENCES PRIVATE LIMITED .....Defendant

Through: Ms. Rajeshwari H. and Mr. Tahir

A.J., Advs.

52

+ CS(COMM) 241/2023, I.A. 7809/2023, I.A. 10341/2023, I.A.

15293/2023, I.A. 17695/2023, I.A. 20135/2023 & I.A. 4909/2024

VIFOR (INTERNATIONAL) LTD & ANR.

.....Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.

Mittal and Ms. Gitanjali Sharma,

Advs.

M: 9145544111

versus

J.B. CHEMICALS AND PHARMACEUTICALS

**LIMITED** 

....Defendant

Through: Mr. G. Nataraj and Mr. Yash Raj,





Advs.

M: 6205591514

53

+ CS(COMM) 242/2023, I.A. 7817/2023, I.A. 15292/2023 & I.A.

4962/2024

VIFOR (INTERNATIONAL) LTD. & ANR.

.....Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.

Mittal and Ms. Gitanjali Sharma,

Advs.

M: 9145544111

versus

CIPLA LIMITED

....Defendant

Through: Mr. Adarsh Ramanujan, Mr. Samik

Mukherjee and Mr. Sharad Besoya,

Advs.

M: 7585965845

54

+ CS(COMM) 248/2023, I.A. 8987/2023 & I.A. 8988/2023

VIRDEV INTERMEDIATS PRIVATE LIMITED AND ANOTHER

.....Plaintiffs

Through: Mr. C.M. Lall, Sr. Adv. with Mr.

Kunal Mimani, Mr. Shubhang

Tandon and Mr. Prashant Alai, Advs. Ms. Rajeshwari H. and Mr. Tahir

A.J., Advs.

versus

VIFOR (INTERNATIONAL) AG

.....Defendant

Through: Mr. Pravin Anand, Ms. Vaishali R.

Mittal and Ms. Gitanjali Sharma,

Advs.

M: 9145544111





## CORAM: HON'BLE MS. JUSTICE MINI PUSHKARNA

## ORDER 14.10.2024

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- 1. It is pointed out that Special Leave Petition before the Hon'ble Supreme Court, is still pending and is now listed for hearing on 21<sup>st</sup> October, 2024.
- 2. Perusal of the order dated 24<sup>th</sup> April, 2024 shows that this Court has already stated that it would be appropriate to await the directions of the Hon'ble Supreme Court, before taking up any applications for adjudication.
- 3. Learned counsel appearing for the plaintiffs, requests for a short accommodation, as the main counsel is not available.
- 4. At request, re-notify on 29<sup>th</sup> January, 2025.

MINI PUSHKARNA, J

**OCTOBER 14, 2024/kr**